

the industry. Incentives have been provided to industry to sponsor research in universities and research institutions. A number of engineering, consultancy and project organisations have been evolved to translate results of research into practical applications.

(c) As a result of these measures, a high degree of self-reliance has been achieved in many sectors, specially in the medium and small scale sectors as also in areas such as petroleum and mineral exploration, production, utilities and services. With the experience gained in planning and coordinating research and utilisation of research and the overall improvement in infrastructure and facilities, there is a steady increase in the degree of self-reliance.

Atrocities committed against Harijans

408. SHRI SURENDRA MOHAN: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that several atrocities have been committed against the Harijan employees of Mineral Exploitation Corporation Limited, Nagpur;

(b) whether complaints have been received by the Commissioner for SC/ST, New Delhi and the Ministry of Home Affairs in this regard; and

(c) if so, what action has been taken in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE): (a) to (c) The Office of the Commissioner for SC/ST has received some representations from SC/ST employees and their associations alleging non-implementation/promotion in the Mineral Exploitation Corporation Ltd., Nagpur. These were referred to the concerned authorities by that office for ascertaining the factual position regarding the allegations and for comments. Department of Mines has also received some representations making similar allegations. These are looked into in consultation

with MECL and appropriate action under the relevant rules taken.

Outbreak of Communal Violence in Hyderabad

409. SHRI ABDUL REHMAN SHEIKH:

SHRI RAM NARESH KUSHAWAHA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there have been recently widespread communal violence in Hyderabad;

(b) if so, what are the details thereof stating the loss of life and property as a result thereof; and

(c) what action the Central Government have taken to remedy the situation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) Yes, Sir.

(b) It has been informed by the State Government that 47 persons were killed and 158 persons were injured in these communal incidents. It has also been informed that there was no destruction of property or arson except some very minor incidents.

(c) The Central Government made available to State Government paramilitary forces to maintain peace and communal harmony. The Home Minister visited Hyderabad and advised the State authorities to bring the situation to normalcy at the earliest.

Shooting Spree in Punjab

410. SHRI RAM NARESH KUSHAWAHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that G.S.P. Shri D. R. Bhatti was recently shot at in Ludhiana and seriously wounded in a bid to kill him and that ASI, Shri

Parma Nand was shot dead in Amritsar recently by the Punjab extremists; and

(b) if so, what are the details thereof and whether the assailants have been identified and arrested?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):

(a) Yes, Sir.

(b) An attempt was made on the life of Shri D. R. Bhatti, S.S.P., Ludhiana, when he was going to his office by some unidentified persons on 21st September, 1983. Shri Bhatti was injured. His Gunman also received injuries and died on the spot. One of the assailants was shot dead, while others managed to escape. The case registered in connection with this incident is being investigated. No accused has been arrested so far.

Shri Parma Nand, Sub-Inspector of Amritsar Police, was shot at by two youths on 29th September, 1983 in front of his house in Amritsar city. He was injured and died on way to hospital. The assailants managed to escape. The case registered in connection with this incident is under investigation. No accused has been arrested as yet.

Riots in Andhra Pradesh

411. SHRI K. L. N. PRASAD:

SHRI N. P. CHENGALRAYA NAIDU:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a large number of communal riots took place in Andhra Pradesh and various other States in the months of September and October, 1983;

(b) whether heavy loss of life and property resulted due to these riots;

(c) whether any enquiry was conducted by the Central Government into these riots; and

(d) if so, what action has been taken by Government to check such riots?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):

(a) Some communal riots took place in some of the States during September and October, 1983.

(b) There were 47 casualties in Hyderabad riots.

(c) No, Sir.

(d) State Governments have been suitably advised to control the riots and take preventive action to check their recurrence.

INSAT-1B

412. SHRI J. K. JAIN: Will the PRIME MINISTER be pleased to state:

(a) what success has been achieved by the multi-purpose INSAT-1B satellite in its mission since its blasting off from Kennedy Space Centre in the US on August 30, 1983;

(b) what were the difficulties or dislocations in the system faced by the satellite in its manoeuvre so far;

(c) what steps were taken to trace out the causes of such experiences and to overcome these; and

(d) what is the current position of the satellite?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL): (a) After successful launch and orbit-raising manoeuvres, INSAT-1B has been positioned at its designated location of $74 + 0.1^\circ$ East longitude in the geo-stationary orbit. All four service functions on board INSAT-1B are performing satisfactorily. The satellite has been put into regular operational use from 15th October, 1983.